

List of offices under CBEC

S.No.	Chief Commissionerates Central Excise Zones	Chief Commissionerates Custom Zones	Directorates	Directorate General
1	Ahmedabad	Ahmedabad	Directorate of Logistics	DG, Audit
2	Bangalore	Bangalore	Directorate of Legal Affairs	DG, C.Ex. Intelligence
3	Bhopal	Chennai	Directorate of Publicity & Public Relations	DG, Export Promotion
4	Bhubaneswar	Tiruchirapalli (Cus. Preventive)	Director, CRCL	DG, Human Resource Development
5	Chandigarh	Delhi		DG, Inspection
6	Chennai	Delhi (Preventive)		DG, NACEN
7	Cochin	Kolkata		DG, Revenue Intelligence
8	Coimbatore	Mumbai - I		DG, Safeguards
9	Delhi	Mumbai - II		DG, Service Tax
10	Hyderabad	Mumbai - III		DG, Systems and Data Management
11	Jaipur	Patna (Preventive)		DG, Valuation
12	Kolkata	TAR (Cus, C. Ex. & Service Tax)		DG, Vigilance
13	Lucknow			
14	Meerut			
15	Mumbai-I			
16	Mumbai-II			
17	Mysore			
18	Nagpur			
19	Pune			
20	Ranchi			
21	Shillong			
22	Vadodara			
23	Visakhapatnam			

Note: APARs/IPRs in r/o officers to be reviewed under FR 56j and Rule 48 of CCS (Pension) Rules, 1972 (who are not reviewed in the past) for the period upto April-June, 2017 are required.

Government of India
Ministry of Finance
Department of Revenue
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Cadre Controlling Authority:

Total number of officers (cadre-wise) to be covered under FR 56(j) & Rule 48 of CCS (Pension) Rules, 1972 till the quarter (April-June, 2017) =
Number of officers (cadre-wise), details of whom have already been furnished to the Board =

Name & Designation	DoB	Age	Date since holding the present post	Leave availed during the past five year (to be furnished from the Service Book)	Whether already reviewed in the junior cadre	If yes in Col.7, details thereof	State of health	Performance of the officer (Whether it is considered up to the mark justifying retention in Govt. Service)	Is there any reason to doubt the integrity, If so, the same may be furnished (if required, inputs may be furnished in sealed cover)	CR grading of preceding 5 years. (physical copies to be enclosed)	Overall conduct of the officer- whether satisfactory or anything wanting	Current vigilance status	Remarks, if any
2	3	4	5	6	7	8	9	10	11	12	13	14	15

NOTE: Information may be furnished separately for 50 and 55 years.

(Signature of Cadre Controlling Authority)

ANNEXURE-B**Periodical review under FR 56 (j) and Rule 48 of CCS (Pension) Rules, 1972**

Cadres	Grades/ Posts
Central Revenues Control Laboratories (CRCL)	1. Director (RL), Gr. 'A' 2. Joint Director (CRCL), Gr. 'A' 3. Chemical Examiner Grade-I, Gr. 'A' 4. Chemical Examiner Grade-II, Gr. 'A'
Official Language	1. Deputy Director, Gr. 'A' 2. Assistant Director, Gr. 'A'
Directorate of Data Management	1. System Analyst, Gr. 'A' 2. Programmer, Gr. 'A'
Directorate of Logistics (Telecommunication Wing)* * under cadre restructuring	1. Director (Comm), Gr. 'A' 2. Additional Director (Comm), Gr. 'A' 3. Joint Director (Comm), Gr. 'A' 4. Deputy Director (Comm), Gr. 'A' 5. Assistant Director (Comm), Gr. 'A'
Ad.IIA Section	Chief Accounts Officer, Gr. 'A' (Customs & Central Excise)
Marine Wing (Ad.IIA)	1. Additional Director 2. Deputy Director 3. Marine Officer/ Assistant Director (Marine) 4. Assistant Director

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Cadre Controlling Authority:

S.No.	Name of post/ cadre (Group 'A'; other than IRS cadre)	Sanctioned strength	Working strength as on date	Number of officers who have completed 50/55 years of age and/or 20 years of qualifying service under Rule 48(1) of CCS (Pension) Rules, 1972 till quarter April-June, 2017	Number of officers whose details along requisite documents have already been sent to Board
1	2	3	4	5	6

(Signature of Cadre Controlling Authority)